

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT :: ROHINI COURT :: DELHI

ORDER

In suppression of earlier order(s) in this regard and in exercise of the powers conferred upon me under rule 14 of delegation of Financial Power Rules, 1978 and Under Rule 2(XII) of General Financial Rules, 1958, the undersigned, as Head of Department, hereby authorizes **Sh. Bajinder Singh**, Accounts Officer as '**Drawing & Disbursing Officer (DDO)**' North District, Rohini Courts, Delhi with immediate effect till further orders.


(SEEMA MAINI)

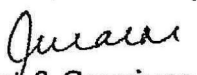
Principal District & Sessions Judge
North District, Rohini Courts, Delhi.

No. 23677-794 /PS Office/North/RC/2023

Dated, Delhi the 13/07/23

Copy forwarded for information and necessary action :-

1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. Ld. Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. All the Judicial Officers, North District, Rohini Courts, Delhi.
4. The HOO, North & North-West Districts, Rohini Courts, Delhi.
5. The HOO/DDO, (Central) Tis Hazari Courts, Delhi.
6. Ld. Chairman, all the Committees, North District, Rohini Courts, Delhi.
7. The Principal Accounts Officer, Govt. of NCT of Delhi, A-Block, Vikas Bhawan, New Delhi.
8. The Pay & Accounts Officer, Pay & Accounts Office No. VI, Tis Hazari Court, Delhi
9. Sh. Kanwar Singh Sehrawat, Administrative Officer (Judl.), North District, Rohini Courts, Delhi.
10. Sh. Bajinder Singh, Accounts Officer, North District, Rohini Courts, Delhi.
11. Sh. Ram Charan Dhiwar, Accounts Officer, Rohini Courts, Delhi.
12. The Manager, State Bank of India, Tis Hazari Branch, Delhi.
13. The Web-Site Committee, Rohini Courts, Delhi for uploading on website.
- ✓ 14. The Web-Site Committee, Tis Hazari Courts, Delhi for uploading on website.
15. All the Branches of North District, Rohini Courts, Delhi.
16. The Personal Office of the undersigned.
17. The Facilitation Centre, District Court Rohini, Delhi.
18. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
19. The In-Charge, R & I Branch, Rohini Courts, Delhi for uploading the same in LAYERS.


Principal District & Sessions Judge
North District, Rohini Courts, Delhi.